

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3335  
ANSWERED ON:01.08.2014  
NATIONAL PENSION SYSTEM FOR CORPORATES  
Adsul Shri Anandrao

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the interim pension regulator is urging corporate employers to join the National Pension System (NPS);
- (b) if so, the details thereof; and
- (c) the present status of the same?

**Answer**

The Minister of State in the Ministry Of Finance (SMT. NIRMALA S1THARAMAN)

(a) Pension Fund Regulatory and Development Authority (PFRDA) is taking proactive steps to encourage corporate employer to join the National Pension System (NPS) for providing pension benefits to their employees.

(b) PFRDA, inter alia, supports its intermediaries in their promotional efforts. PFRDA officials visit corporates, including with intermediaries, for creating awareness and interface with corporates to provide NPS related information/clarifications. PFRDA officials also participate in conferences/seminars/panel discussions organized by intermediaries or by industry associations like CII, FICCI, ASSOCHAM, PHD Chamber of Commerce etc.

(c) The NPS- Corporate Model was launched in December 2011. The present status of the NPS-Corporate Model as on 19 July 2014 is as follows :

Serial No.	Particulars	No./Amount
1	No. of Corporates registered	1392
2	No. of Corporate subscribers registered	2,88,383
3	Assets Under Management	Rs. 3,382.05 Crores